

Governments for taking necessary action with regard to removal of encroachments from such wakf properties.

Financial assistance and scholarships to minorities

*82. SHRI TARUN VIJAY : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether there is any plan to provide financial assistance and scholarships to women and students belonging to those communities which are in numerical minority in the States like Jammu and Kashmir and in the North East;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and whether any scheme is available to such minorities?

THE MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN) :

(a) No, Sir. However, financial assistance under National Minorities Development and Finance Corporation (NMDFC) and Scholarship under the different scholarship schemes is awarded to eligible women and eligible students from notified minority communities in the programme respectively. Under the Scheme of Leadership Development of Minority Women there is provision to include women from other communities living in the same locality as that of the notified minorities in which the programme is being implemented to the tune of 25% in a group. Each trainee is paid Rs. 50 per day for 6 days.

(b) Does not arise in view of (a) above.

(c) This Ministry is mandated to oversee the socio-economic development of notified minority communities in the country. Notified minority communities are those which have been notified under Section 2(c) of the NCM Act, 1992. The schemes of this Ministry in the form of educational empowerment, economic empowerment, area development and strengthening of minority institutions are focused toward notified minority communities.

Schemes for repair and renovation of ponds

*83. SHRI AAYANUR MANJUNATHA : Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the Central schemes for repair and renovation of ponds, State-wise, particularly in Karnataka; and